

The above sentence may be read as under:—

"The quota of translation for the Legislative Department has been fixed at 1300 words per translator per day and that of vetting approximately double the quota for translation."

Similarly, in Annexure 'C' (Hindi Version) "1300 words per day" may be read for "1380 words per day."

This correction has been necessitated due to a typographical mistake. The mistake occurred in that part of the answer to the question which relates to another Ministry and it could not be noticed earlier.

12 hrs.

श्री नारयण सिंह (दोसा) : अध्यक्ष महोदय, श्रीमती इन्दिरा गांधी ने अमेरिका से बहुत सारा पैसा लिया है। ... (ब्यवधान) ... इट इज उन्डरेव्ट इन्टरफीरेन्स इन इंडियन पार्लोडिक्स। यह देश के वेचने का कार्य किया है। ... (ब्यवधान) ... ये पहले कहती रही हैं कि जे 0 पी 0 अमेरिका से पैसा ले रहे हैं ... (ब्यवधान) ... क्या यह हिन्दुस्तान की राजनीति में इन्टरफीरेन्स नहीं है।

... (ब्यवधान) ...

मैंने काल-एटेंशन दिया है, आप उसे स्वीकार कीजिए। ... (ब्यवधान) ...

श्री विजय कुमार मलहोत्रा (दक्षिण दिल्ली) : मैंने 377 का नोटिस दिया है, आप ने उस पर क्या फ़ैसला किया है। ...

... (ब्यवधान) ...

MR. SPEAKER: Whatever has been received, I am dealing with according to the rules. (Interruptions.) No such calling attention has yet come to me. It is only now, today, it has come. All calling attention notices will be considered. So far as tomorrow is concerned, I have given permission to a calling attention about power failure in Bengal. I am

not able to select any other calling attention for tomorrow. It will be considered for next week. (Interruptions). I will certainly consider it for next week Papers to be laid.

श्री नारयण सिंह : यह पूरे देश की सुरक्षा का मामला है। यह बड़ा गंभीर मामला है।

(Interruptions).

MR. SPEAKER: Don't record.

(Interruptions)**

SHRI VAYALAR RAVI (Chiraynikil): Under rule 58, I am raising a point of order.

MR. SPEAKER: is it about a matter before me today?

SHRI VAYALAR RAVI: Yes. (Interruptions).

RE. MOTION FOR ADJOURNMENT

SHRI VAYALAR RAVI: I am raising this matter under rule 58. Now the Government have permitted their servants to participate in the RSS. (Interruptions).

MR. SPEAKER: Do not record. This is not a point of order

SHRI VAYALAR RAVI: * *

12.05 hrs.

PAPERS LAID ON THE TABLE

DETAILED DEMANDS FOR GRANTS, 1979-80 OF MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND CO-OPERATION (SHRI ARIF BEG): On behalf of Shri Mohan Dharja, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Commerce, Civil Supplies and Cooperation for 1979-80. [Placed in Library. See No. LT-4261/79].